

to explore the possibility of generating more employment in rural areas;

(b) if so, the details thereof;

(c) the names of the States where ILO Projects will be launched for rural employment; and

(d) the amount of financial assistance to be provided by the ILO and Union Government to the States for this purpose during 1989 and 1990?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) to (d). The requisite information is being collected and will be laid on the table of the House.

12.00 hrs.

(*Interruptions*)

[*English*]

SHRI K.S. RAO (Machilipatnam): Sir, an MLA in Andhra Pradesh, P.M. Ranga Rao has been murdered... (*Interruptions*)

MR. SPEAKER: It is a State subject...

(*Interruptions*)

SHRI BASUDEB ACHARIA (Bankura): Sir, the Election Commissioner has announced by-election in Durg Assembly constituency... (*Interruptions*).

MR. SPEAKER: I cannot allow it...

(*Interruptions*)

SHRI BASUDEB ACHARIA: There is not one vacancy, there are so many vacancies... (*Interruptions*)

MR. SPEAKER: Again you are doing the same thing. I cannot discuss Election Commission...

(*Interruptions*)

MR. SPEAKER: No, I cannot.

[*Translation*]

SHRI BALWANT SINGH RAMOOWALIA (Sangrur): The doctors in Punjab are on strike for the last two months and now they have threatened to go on hunger strike. The condition of hospitals has worsened in Punjab. Please ask the Government to remedy the situation... (*Interruptions*)

12.01 hrs.

PAPERS LAID ON THE TABLE

[*English*]

**Annual Accounts, Audit Report and Review on the Audited Accounts of New Mangalore Post Trust for 1987-88**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table:

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust for the year 1987-88 along with Audited Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1987-88. [Placed in Library. See No. LT—7223/89]

**Annual Report, Audited Accounts and Review on the working of Indian Council of Historical Research and Indian Council of Social Science Research, New Delhi for 1987-88 Annual Report and review on the working of University of Delhi for 1986-87 etc.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1987-88. [Placed in Library. See No. LT—7224/89]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Social Science Research, New Delhi, for the year 1987-88. [Placed in Library. See No. LT—7225/89]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, Delhi, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Govern-

ment on the working of the University of Delhi, Delhi, for the year 1986-87. [Placed in Library. See No. LT—7226/89]

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—7226/89]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad for the year 1987-88.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—7227/89]

**National Oilseeds and Vegetables Oils Development Board Regulations, 1988 and order re: Supply of fertilisers under Essential Commodities Act, 1955**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:—

- (1) A copy of the National Oilseeds and Vegetable Oils Development Board Regulations, 1988 (Hindi and English versions) published in Notification No. S.O. 990 (E) in Gazette of India dated the 27th October, 1988 under section 20 of the National Oilseeds and Vegetable Oils Development Board Act, 1983. [Placed in Library. See No. LT—7228/89]
- (2) A copy of the Order, indicating the supplies of fertilisers to be made by

domestic manufacturers of fertilisers to various States, Union Territories and Commodity Board during the period from 1st October, 1988 to 31st March, 1989 (Hindi and English versions) published in Notification No. G.S.R. 1189 (E) in Gazette of India dated the 21st December, 1988, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—6229/89]

#### **Notifications under Major Ports Trusts Act, 1963**

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—

(i) G.S.R. 1170 (E) published in Gazette of India dated the 12th December, 1988 approving the Cochin Port Employees' (Conduct) Amendment Regulations, 1988.

(ii) G.S.R. 1172 (E) published in Gazette of India dated the 12th December, 1988 approving the Cochin Port Employees' (Leave Travel Concession) Amendment Regulations, 1988.

(iii) G.S.R. 174 (E) published in Gazette of India dated the 14th December, 1988 approving the Mormugao Port Employees' (Leave) First Amendment Regulations, 1988.

(iv) G.S.R. 1175 (E) published in Gazette of India dated the 14th December, 1988 approving the Mormugao Port Employees' (Superannuation and Age Re-

tirement) (First Amendment) Regulations, 1988.

(v) G.S.R. 1176 (E) published in Gazette of India dated the 14th December, 1988 approving the Visakhapatnam Port Trust Employees' (Allotment of Residences) Amendment Regulations, 1988.

(vi) G.S.R. 1185 (E) published in Gazette of India dated the 19th December, 1988 approving the Tuticorin Port Employees' (Conduct) Fifth Amendment Regulations, 1988.

(vii) G.S.R. 1186 (E) published in Gazette of India dated the 19th December, 1988 approving the New Mangalore Port Trusts Employees' (Conduct) Second Amendment Regulations, 1988.

(viii) G.S.R. 20 (E) published in Gazette of India dated the 10th January, 1989 approving the Madras Port Trust (Distraint or Arrest and Sale of Vessels) Regulations, 1988. [Placed in Library. See No. LT—7230/89]

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12.02 hrs.

#### **COMMITTEE ON PUBLIC UNDERTAKINGS**

##### **Fifty-first Report and Minutes**

[*English*]

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): Sir, I beg to present the Fifty-first Report (Hindi and English versions) of the Committee on Public Undertakings on Air India — Fare aspect and Minutes of the sittings of the Committee relating thereto.

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